SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).682/2022

AHSI ASSOCIATION OF HEALTH SCIENCES INSTITUTES Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.121551/2022-EX-PARTE AD-INTERIM RELIEF)

Date: 05-09-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Maninder Singh, Sr. Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Chiranjivi Sharma, Adv.

Mr. Madhav Ved, Adv.

Mr. Prabhas Bajaj, adv.

Mr. Pranav Saigal, Adv.

Mr. Ajay Sabharwal, Adv.

Mr. Ashita Chawla, Adv.

Mr. Raghav Tewari, Adv.

Mr. Pranaya Goyal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

- 1 Issue notice on the writ petition and on the application for interim relief, returnable in two weeks.
- 2 Dasti, in addition, is permitted.

(SANJAY KUMAR-I) DEPUTY REGISTRAR (SAROJ KUMARI GAUR) COURT MASTER